

(i) A copy (in English and Hindi) of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Animal Husbandry and Dairying) Notification No. S.O. 4396(E)., dated the 10<sup>th</sup> October, 2024, amending the Principal Notification No. S.O. 1495(E), dated the 10<sup>th</sup> June, 2014, issued under clause (b) of Section 2 and Section 3 of the Live-stock Importation Act, 1898, along with a delay statement.

(ii) A copy (in English and Hindi) of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Animal Husbandry and Dairying) Notification No. S.O. 320(E)., dated the 17<sup>th</sup> January, 2025, amending the Principal Notification No. S.O. 3926(E), dated the 22<sup>nd</sup> September, 2021, issued under Section 3A of the Live-stock Importation Act, 1898.

(iii) A copy (in English and Hindi) of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Animal Husbandry and Dairying) Notification No. S.O. 1139(E)., dated the 12<sup>th</sup> March, 2025, amending the Principal Notification No. S.O. 2666(E), dated the 16<sup>th</sup> October, 2014, issued under clause (d) of Section 2 and Section 3A of the Live-stock Importation Act, 1898.

[Placed in Library. For (i) to (iii), see No. L.T. 2455/18/25]

### **Notifications of the Ministry of Road, Transport and Highways**

**सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री अजय टम्टा) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-**

A copy each (in English and Hindi) of the following Notifications of the Ministry of Road, Transport and Highways, under Section 10 of the National Highways Act, 1956: -

- (1) S.O. 613(E)., dated the 4<sup>th</sup> February, 2025, amending the Principal Notification No. S.O. 4153(E), dated the 5<sup>th</sup> September, 2022.
- (2) S.O. 686(E)., dated the 10<sup>th</sup> February, 2025, levying user fee for the project of two lane with paved shoulder of Bijapur-Hubli section of NH-218 (New NH-52) in the State of Karnataka.
- (3) S.O. 687(E)., dated the 10<sup>th</sup> February, 2025, levying user fee for the project of four laning of Mirza Chowki to Farakka section of NH-33 (old NH-80) in the State of Jharkhand on Hybrid Annuity Mode.

- (4) S.O. 698(E)., dated the 11<sup>th</sup> February, 2025, levying user fee for the project of 4/6 laning of Tolling, Operation, Maintenance, and Transfer of four lane MH/TS Border to Armur and AdloorYellareddy to Bowenpally of NH-44 (old NH-7) in the State of Telangana.
- (5) S.O. 819(E)., dated the 14<sup>th</sup> February, 2025, levying user fee for the project of use of section of National Expressway No. NE-4C in the State of Rajasthan.
- (6) S.O. 820(E)., dated the 14<sup>th</sup> February, 2025, levying user fee for the project of four laning of Tejainagar to Balwara to Dhangaon section of NH-347BG (Indore to Boregaon, Pkg-II and Pkg-III) under BharatmalaPariyojana Phase-I in the State of Madhya Pradesh.
- (7) S.O. 928(E)., dated the 20<sup>th</sup> February, 2025, levying user fee for the project of four and more lane of section End of Hardoi Bypass to End of Hardoi District of NH No. 731 in the State of Uttar Pradesh.
- (8) S.O. 929(E)., dated the 20<sup>th</sup> February, 2025, levying user fee for the project of four laning of Thanjavur-Trichy section of NH-67 (New No.83) in the State of Tamil Nadu.
- (9) S.O. 931(E)., dated the 21<sup>st</sup> February, 2025, levying user fee for the project of 2 lane with paved shoulder of Jirapur-Susner-MP-RJ Border Road of NH-752B in the State of Madhya Pradesh under EPC mode.
- (10) S.O. 983(E)., dated the 27<sup>th</sup> February, 2025, levying user fee for the project of four or more lane of Muzaffarnagar—Miranpursection and Spur of Muzaffarnagar connecting NH-709AD and NH-334 bypassing Muzaffarnagar town in the State of Uttar Pradesh on EPC mode.
- (11) S.O. 984(E)., dated the 27<sup>th</sup> February, 2025, levying user fee for the project of four or more lane of Harda—Betul section of NH-47 in the State of Madhya Pradesh.

[Placed in Library. For (1) to (11), see No. L.T. 2470/18/25]

#### **Notification of the Ministry of Home Affairs**

**श्री बंडि संजय कुमार :** महोदय, मैं राष्ट्रीय न्यायालयिक विज्ञान विश्वविद्यालय अधिनियम, 2020 की धारा 53 की उप-धारा (2) के अधीन नागपुर (महाराष्ट्र), रायपुर (छत्तीसगढ़) और खोरधा